

GOVERNMENT OF INDIA  
MINISTRY OF COAL

**LOK SABHA**  
**STARRED QUESTION NO 405**  
**ANSWERED ON 24.03.2021**

Coal Gasification Plants

**\*405. SHRI FEROZE VARUN GANDHI:**

Will the Minister of Coal be pleased to state:

- a. whether the Government has established new Coal Gasification Plants and if so, the details thereof;
- b. whether the Government is thinking of using any new technologies for Coal Gasification and Liquefaction and if so, the details thereof;
- c. whether the Government is aware of the challenges to the environment due to Coal Gasification and Liquefaction;
- d. if so, the steps taken to mitigate these hazardous outcomes; and
- e. whether the Government aims for 100 million tonnes (MT) coal gasification by 2030 and if so, the steps taken by the Government to achieve the set target?

**ANSWER**

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES  
(SHRI PRALHAD JOSHI)

**(a) to (e):** A statement is laid on the Table of the House.

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**Statement referred to in reply to parts (a) to (e) in respect of Lok Sabha Starred Question No. 405 for reply on 24.03.2021 asked by Shri Feroze Varun Gandhi.**

(a): With a view to establish Coal Gasification Plants, Coal India Limited (CIL) is taking up several projects which are under different stages of execution. The details of these projects are given below:

- (i) Coal to Urea Project at Talcher (Odisha) through Talcher Fertilizers Limited (TFL), a Joint Venture company of CIL, GAIL, Rashtriya Chemicals & Fertilizers (RCF) and The Fertilizer Corporation of India Limited(FCIL)- Tendering activities completed. Currently under construction stage - Commissioning expected in FY 2024-25.
- (ii) Coal-to-Methanol Project at Dankuni Coal Complex (DCC), near Kolkata (W.B.) -Feasibility Studies completed. Currently under tendering stage- Commissioning expected in FY 2025-26.

(b): Coal Gasification and Liquifaction projects are implemented with proven commercial state-of-the-art technologies.

(c)&(d): Government is aware of the challenges to the environment due to Coal Gasification and Liquefaction. Hence, Environment clearance will be obtained for which Environmental Impact Assessment will be conducted and Environment Management Plan will be prepared before start of the project and all precautionary measures will be taken as mandated in environmental clearance granted by Ministry of Environment, Forest and Climate change.

(e): The implementation of Surface Coal Gasification initiatives is aimed to enhance utilization of coal reserves. It is envisaged that coal shall be gasified for production of Syn-gas which can be subsequently converted into fertilizers, liquid fuels, industrial chemicals, etc. In order to achieve gasification of 100 MT of coal by 2030, Ministry of Coal has formulated a policy wherein, a provision has been made for 20% rebate in revenue share for all future commercial coal block auctions for the coal used for gasification purpose provided the coal quantity used for gasification is at least 10% of total coal production. Further, Steering Committee under the Chairmanship of Member, NITI Aayog has been constituted to oversee the program and taking policy decisions and implementation committee involving all industry stake holders under the chairmanship of Additional Secretary, Ministry of Coal to take up and monitor progress of such projects.

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